

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 10 of 2020**

**IN THE MATTER OF:**

**CA Rita Gupta**

**...Appellant**

**Versus**

**Shilpi Cable Technologies Ltd. & Ors.**

**...Respondents**

**For Appellant: Mr. Abhijeet Sinha, Mr. Kunal Godhwani and  
Mr. Mukund Rawat, Advocates**

**For Respondent: Mr. Puneet Singh Bindra, Mr. Dhiraj Mhetre and  
Mr. Akash Singh, Advocates**

**O R D E R**

**04.03.2020** Due to paucity of time, the matter could not be taken up.

List the Appeal 'For Admission (After Notice)' on **30<sup>th</sup> March, 2020**

[Justice Venugopal M.]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

[Alok Srivastava]  
Member (Technical)